

Virtual Courts

आभासी न्यायालये
Citizen Interface





आभासी कोर्टाबद्दल

विद्यमान परिस्थितीत लिटिगंट्सना इलेक्ट्रॉनिक पद्धतीने ई-फाईलिंगद्वारे अर्ज दाखल करण्याची सुविधा तसेच कोर्टाची फी किंवा दंड ऑनलाईन <https://vcourts.gov.in> मार्फत भरण्याची सोय उपलब्ध करून देण्यात आली आहे. न्यायाधीश वेगवेगळ्या वाहिन्यांद्वारे केसची स्थिती ऑनलाईन पाहू शकतात. सेवा वितरणासाठी तयार केले. तथापि, न्यायाधीशांना न्यायालयात स्वतः किंवा वकीलामार्फत न्यायालयात हजर राहावे लागेल. व्हर्च्युअल कोर्ट ही अशी संकल्पना आहे की ज्याचा उद्देश न्यायालयात दावेदार किंवा वकील यांची उपस्थिती काढून टाकणे आणि खटल्याचा निकाल ऑनलाईन द्यावा.



आभासी न्यायालयाला भेट देण्यासाठी खालील
संकेतस्थळावर भेट द्यावी.

vcourts.gov.in



संकेतस्थळ . vcourts.gov.in

आपणाला आपले आभासी न्यायालय याची निवड करावी लागेल व पुढे जावे लागेल.



VIRTUAL COURTS

ABOUT

SERVICES

CONTACT

PAY ONLINE

Pay the Fine online through Virtual Courts

Settle your case online on virtual courts

Select State

Delhi(Notice Department)

Delhi(Traffic Department)

Haryana(Traffic Department)

Himachal Pradesh(Traffic Department)

Karnataka(Traffic Department)

Kerala(Transport Department)

Maharashtra(Pune Traffic Department)

Maharashtra(Maharashtra Transport Department)

Tamil Nadu(Traffic Department)

Select State

Proceed Now

About Virtual Court

In the current scenario facility is provided for Litigants to file the plaint electronically through e-Filing and also pay the Court Fees or Fine online through

आपणास वेगवेगळ्या पध्दतीने प्रकरणाचा शोध घेता येतो.



आभासी न्यायालये

महाराष्ट्र (पुणे वाहतूक विभाग)

मोबाइल नंबर

सीएनआर क्रमांक

पक्षाचे नाव

चालान / वाहन क्रमांक

मोबाइल नंबरद्वारे शोधा

मोबाइल नंबर

मोबाइल नंबर प्रविष्ट करा

कॅप्चा

6533f9  कॅप्चा प्रविष्ट करा

कॅप्चा प्रविष्ट करा

प्रस्तुत करणे

चलन नंबरद्वारे प्रकरणाचा शोध

चलन क्रमांक/वाहनाचा क्रमांक टाकावा.

  **VIRTUAL COURT** Maharashtra (Pune Traffic Department) SEARCH CASE

 Mobile Number

 CNR Number


 Party Name

 Challan/Vehicle No.

Search by Challan/Vehicle No.

Challan Number OR

Vehicle Number

Captcha  Enter Captcha

प्रकरणाचा तपशील पहावा व खात्री करावी

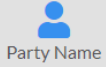


VIRTUAL COURTS

HOME

SEARCH CASE

CONTACT



Party Name



Challan/Vehicle No.

Vehicle No.

Vehicle No

Captcha

ma79ky



Enter Captcha

Enter Captcha

Submit

Case Details

Back

Party Details

Registration No.	TC/235/2019
Date of Registration	27-07-2019
CNR	DLVC01-000252-2019
Challan No.	DL17880190722125221
Name	RANJIT CHAUDHARY

Current Status

Received Date	25-07-2019
Verified Date	27-07-2019
Allocated Date	27-07-2019
Proceeded Date	30-07-2019

FIR Details

आलेला एकवेळचा पासवर्ड टाकावा व अटी व शर्ती मान्य करून रक्कम भरणेसाठी बटण दाबावे Verify the OTP and Click on checkbox “I agree to the Terms and Conditions” ,“I have understood the contents of Special Summons...” Then Click on “Accept & Pay” Button

VIRTUAL COURTS HOME SEARCH CASE CONTACT

	to drive vehicles
Proposed Fine	500.00

★ Choose one of the following options

- I wish to pay the proposed fine.
- I wish to contest the case.
- My name or mobile number is incorrect.I wish to correct it.

Mobile Number: XXXXXX-3936 **Generate OTP**

OTP: **Verify OTP**

[Click here to view summons](#)

- I agree to the Terms and Conditions
- I have understood the contents of Special Summons. I wish to pay the fine mentioned therein

Accept & Pay

Contact Us

आपण आभासी न्यायालयाचे संकेतस्थळावरून बँकेचे संकेतस्थळाकडे जातो.

Virtual Courts

virtualcourts.gov.in



ePay

pay.ecourts.gov.in

Taking you to the Payment Gateway


Connecting...

बँकेचे पानावर आपली माहिती भरून रक्कम अदा होईल.



Payment Details

 Debit/Credit Card

 Internet Banking

Please enter your card details

Card Number

VISA   

Expiry Date/Valid Thru

Month

Year

CVV/CVC 4-DBC

Name of the card holder

Pay Now

Cancel

Order Summary

Order No.:
VDLVC01DF201963

Merchant Name:
eCourts Delhi

Amount: 100.00

Processing fee:

GST:

Total:

APM ID: PG_TRANS_396

आपण रक्कम भरल्याबाबत पावती आपणास मिळेल.



Transaction Successful



ACKNOWLEDGEMENT VIRTUAL COURT DELHI



Department	Traffic	District	NORTH DELHI
Challan Number	DL20907190916160528	Case Number	TC/1/2019
CNR Number	DLVC01-093296-2019	Vehicle Number	HR38Y3743
Driving License No.	H1120110019696	Virtual Court No.	1-Ms. Ruchi Aggarwal Asrani, Virtual Court Judge (Traffic)
Challan Date	16-09-2019 16:05:28	Challan Receipt Date	27-09-2019
Offender's Name	RANJIT CHOUDHARY	Intimation Date	16-09-2019 16:05:28
Offender's Mobile	7217784291	E-mail	

Offence Description	Acts and Sections	Fine
4570 - Violation of stop line	Delhi Motor Vehicle Rules, 1993 Section: 113(1) - No part of vehicle to cross line painted on road surface Punishable Under: Motor Vehicle Act, 1988 Section: 177-General provision for punishment of offences	100

Sum Of Received Rs.	1		
Date and Time of Payment of fine	27/09/2019 15:15:10	Transaction Id	6352519958502
Reporting officer		Accepted breach	
Direction to release impounded document		Yes	
Note taken on RC or DL		No	
Case Closed	Yes		

Generated automatically without human intervention, Hence no physical signature necessary.

धन्यवाद

